IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Thursday THE 17th Day Of April 2025 COURT HALL NO.4 SITTING AT KALABURAGI BENCH at 11:30AM BEFORE THE HON'BLE JUSTICE ANANT RAMANATH HEGDE

THROUGH VIDEO CONFERENCING				
Sl. No.	Case No.		Pet/Appl/Comp. & Adv.	Resp. & Adv.
	M		PRINCIPAL BENCH, BEN ING SETTLEMENT	GALURU
1	WP 42084/2014 (TCR K/B) (DATE)	(KV0A,)	PET: SRI MADAPPA OTHERS	AND RES: SMT THIMMAKKA AND OTHERS B RAMESH
			BHARGAV G C R GOPALASWAMY F G)	FOR R1 TO R3, R4(A-D) P5(A-& R5 TO R12 AGA FOR R14
			•,	V/0/D 4/8/2023 R1 -

- - - END - - -

R3, R4(A-D),R5 & R9 -

ARE TREATED AS LR'S

R12

0F R13